

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/609/(IB)/2017  
NAME OF THE PETITIONER(S) : PORTFOLIO FINANCIAL SERVICES LTD  
NAME OF THE RESPONDENT(S) : EXPRESS PUBLICATIONS (MADURAI) LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1	Rahul Chirukshetty	Op. Auditor	Rahul
2	D. Vivekanandan	Corporate Debtor	[Signature]

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor has submitted the counter; copy of which is given to the other side along with the relied upon documents. Matter is posted for final hearings. Put up on **21.11.2017 at 10.30 A.M.**

[Signature]  
MEMBER (TECHNICAL)  
ghk

[Signature]  
MEMBER (JUDICIAL)